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Crl.A.No. 271 OF 2003
ITEM No.103

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.271 of 2003

Karan Singh & Ors. Appellant(s)

VERSUS

State of M.P. Respondent.

(With office report)

Date : 06/08/2003: This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. Sushil Kumar, Sr. Adv.
Mr. Sanjay Jain, Adv.
Mr. Adolf Mathew, Adv.
Mr. Harshvadhan Jha, Adv.
Mr. Hari Shankar K. Adv.

For Respondent (s) Mr. R.P. Gupta, Sr. Adv.
Mrs. Kamakshi S. Mehlwal, Adv.
Mr. Binod Kumar Jha, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Sushil Kumar, learned senior counsel for the appellants started his arguments at 2.50 p.m . and could not conclude till 4.00 p.m. when the Court rose for the day leaving the matter part-heard.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER